

(b) We are getting un-interrupted supplies so far.

(c) India is not likely to achieve self-sufficiency in HSD and Crude oil in foreseeable future.

Shortage of LPG in Southern States

623. SHRI C.K. KUPPUSWAMY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the people of villages in Southern States are experiencing great difficulty in getting their LPG refills; and

(b) if so, the reasons therefor and the action taken or proposed in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) and (b). As per the existing policy LPG facility is being provided in a phased manner to cities/towns with a population of 20,000 and above which offer viable distributorships, subject to overall availability of the product except in hilly areas, and those locations which are contiguous to existing markets as well as some villages falling within the extended area of operation of distributorships. A temporary shortage in the supply of LPG refills was reported in certain locations of the country on account of constraints in the availability of bulk LPG, transportation problems and sporadic law and order problems. Action has been taken to augment availability of LPG, increase bottling, expedite movement and step up delivery of refills. With these measures, the supply situation has improved.

Upgrading of Landing System at Airports

624. SHRI MADHAVRAO SCINDIA:
SHRI H.C. SRIKANTIAH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Justice Bhat Inquiry Committee in its report relating to the crash of A-320 aircraft at Bangalore, had recommended upgrading of the landing system at various airports by installing Category-I Instrumental Landing Systems;

(b) the airports at which such system was recommended to be installed and the names of airports where such system is already in operation; and

(c) the estimated cost to be involved for providing the desired landing systems?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) Yes, Sir.

(b) Instrument Landing System Category-I has been recommended for every airport where the runway is used by jet aircraft on scheduled services. At present, Instrument Landing System Category-I exists at the airports at Agartala, Ahmedabad, Bhopal, Bombay, Calcutta, Delhi, Dibrugarh, Guwahati, Hyderabad, Imphal, Jaipur, Jammu, Lucknow, Madras, Nagpur, Patna and Trivandrum.

(c) The provision of Instrument Landing System at all airports in the country from which jet aircraft are operated will require nearly Rs. 100 crores.

[Translation]

Rail Bridge on Nandura-Malkapur Rail Line (Maharashtra)

625. SHRI SUKHDEO NANDAJI KALE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for

constructing a railway bridge (over railway crossings) on Nandura-Malkapur rail line in Maharashtra; and

(b) if so, the details thereof and when the construction work is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) No, Sir.

(b) Does not arise.

Rail Bridges on Malkapur-Khamgaon Rail Line (Maharashtra)

626. SHRI SUKHDEONANDLAL KALE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for constructing bridges over the railway crossings on Malkapur-Khamgaon rail line in Maharashtra; and

(b) if so, the details thereof and when the construction work is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) No, Sir.

(b) Does not arise.

Construction of Dhauli Ganga Project

627. SHRI HARISH RAWAT: Will the Minister of ENERGY be pleased to state:

(a) whether the State Government of Uttar Pradesh and the people's representatives have been demanding inclusion of the construction of Dhauli Ganga Project in the current plan;

(b) if so, whether funds have been earmarked to start construction work on this project for the year 1990-91 and 1991-92; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) Yes, Sir.

(b) and (c). A provision of Rs. 15 crores has been made in the Annual Plan allocation for 1991-92 to start construction work on this project after it is accorded investment clearance.

Hydel Projects of Uttar Pradesh

628. SHRI HARISH RAWAT: Will the Minister of ENERGY be pleased to state:

(a) the names of Hydel power project of Uttar Pradesh for which survey is being done;

(b) whether the survey of some of these hydel power projects is likely to be completed in the year 1991; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) The Names of the Hydro-electric Projects under survey and investigation in Uttar Pradesh are given in the Statement below.

(b) and (c). Survey and investigations of the following Hydro-electric Projects are scheduled to be completed during 1991-92:—